

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 4456

TO BE ANSWERED ON DECEMBER 14, 2016

HOUSES FOR MIDDLE CLASS FAMILIES

No. 4456

SHRI G.M. SIDDESHWARA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government is seriously contemplating to provide houses to middle class families in Delhi and other parts of the country;

(b) if so, the details thereof, State-wise including Karnataka; and

(c) the number and the names of the cities where it is contemplating to provide such houses and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) to (c): In pursuance of the Government's vision of facilitating housing to all by 2022, the Government has launched Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] Mission on 25.6.2015. All the Statutory towns across the country as per Census 2011 and towns notified subsequently are eligible for coverage under the Mission.

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The Mission aims to provide assistance to all States/UTs in addressing the housing requirement of the urban poor including slum dwellers [Economically Weaker Sections (EWS)/Low Income Group (LIG) Categories] through following four verticals:

- (i) "In situ" Slum Redevelopment through private participation using land as resource (ISSR);
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership (AHP); and
- (iv) Subsidy for Beneficiary-Led individual house Construction or enhancement (BLC).

ISSR, AHP and BLC components of the Mission are centrally sponsored Schemes. As on 5.12.2016, State/UT-wise (including the State of Karnataka) details of no. of cities included under the Mission and no. of houses involved under these components are at Annexure.

The CLSS component of the Mission is central sector scheme and hence is applicable to all the statutory cities/towns.

States/UTs - wise details of cities included in Mission and houses involved for construction so far under Pradhan Mantri Awas Yojana (Urban) excluding CLSS component

[as on 5th December 2016]

Sl. No.		Name of the State/ UT	No. of cities included in the Mission	Houses involved (EWS)
1	States	Andhra Pradesh	84	1,94,764
2		Bihar	140	62,966
3		Chhattisgarh	36	20,327
4		Goa	14	-
5		Gujarat	171	1,33,347
6		Haryana	80	3,985
7		Himachal Pradesh	54	2,214
8		Jammu & Kashmir	25	1,308
9		Jharkhand	38	44,417
10		Karnataka	271	1,14,455
11		Kerala	93	17,385
12		Madhya Pradesh	165	83,632
13		Maharashtra	142	1,15,297
14		Orissa	112	46,626
15		Punjab	163	42,497
16		Rajasthan	183	36,575
17		TamilNadu	666	1,74,236
18		Telangana	68	81,679
19		Uttar Pradesh	628	8,409
20		Uttarakhand	89	7,805
21		West Bengal	125	1,22,731
Sub- total (States) :-			3,347	13,14,655
22	North East States	Arunachal Pradesh	29	1,606
23		Assam	97	24,340
24		Manipur	28	9,725
25		Meghalaya	10	32
26		Mizoram	23	10,428
27		Nagaland	23	11,137
28		Sikkim	8	-
29		Tripura	20	45,901
Sub- total (NE States) :-			238	1,03,169
30	Union Territories	A&N Island (UT)	1	-
31		Chandigarh (UT)	1	-
32		D&N Haveli (UT)	1	-
33		Daman & Diu (UT)	2	-
34		Delhi (UT)*	-	-
35		Lakshdweep (UT)*	-	-
36		Puducherry (UT)	6	-
Sub- total (UT) :-			11	-
Grand Total :-			3,596	14,17,824

* MoA not signed.